

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
STARRED QUESTION NO. 107
ANSWERED ON 11.02.2025

VACANCIES IN PSUS

***107. SHRI KODIKUNNIL SURESH:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the total number of Public Sector Undertakings (PSUs) currently operating in the country;
- (b) the number of PSUs that do not have full-time Chairpersons and Managing Directors(CMDs) or Directors, till date;
- (c) the details of the PSUs where such key positions are vacant including the duration of the vacancies and the reasons for the delay in appointments;
- (d) whether the Government has taken steps to expedite the appointment process for these positions and if so, the details thereof;
- (e) the impact of these vacancies on the functioning, decision-making and performance of the affected PSUs; and
- (f) whether the Government has considered introducing reforms or a fast-track mechanism to address such recurring delays in appointments and if so, the details thereof?

ANSWER
THE MINISTER OF HEAVY INDUSTRIES
(SH. H.D. KUMARASWAMY)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 107 FOR 11.02.2025 ASKED BY SHRI KUDIKUNNIL SURESH REGARDING 'VACANCIES IN PSUS'

(a): Department of Public Enterprise has informed that there are 272 operational Central Public Sector Enterprises (CPSEs) under the administrative control of Ministries/ Departments in 37 Ministries/ Departments as on 31.3.2024.

(b) & (c): There are 44 scheduled operational CPSEs under the administrative control of 25 Ministries/ Departments which do not have full-time Chairperson/CMD/MD or Directors. The list of these 44 CPSEs indicating the date of vacancy of the post of Chairperson/CMD/MD or Directors is **annexed**.

Filling up of the full-time Board level posts is a continuous process. The concerned Administrative Ministry (AM) requests the Public Enterprises Selection Board (PESB), which is mandated for selecting and recommending the name(s) for appointment as functional Directors including (full-time CMD/MD) on the Boards of CPSEs, to initiate the selection process for filling up such Board level posts in CPSEs. After obtaining recommendations of PESB, the concerned AM processes the proposal for filling up the Board level post(s) for approval of the competent authority after completing the prescribed formalities.

At any point of time, some posts of full-time functional Directors in CPSEs may be vacant for reasons including; (i) occurrence of unforeseen vacancies due to resignation/vertical shift/non-extension of tenure of an incumbent; (ii) non-availability of suitable candidates, (iii) court cases, (iv) decision of the AM to keep a particular board level post in abeyance.

(d) to (f): It is constant endeavour of the Government to ensure that full-time board level posts in CPSEs are filled as per the prescribed procedure in a timely manner. The Government has laid down guidelines for processing the proposals for appointment, extension/non-extension and additional charge arrangements in the CPSEs. As per the guidelines, recommendations to fill Board level vacancies arising from superannuation are generally sent by the PESB six months prior to occurrence of vacancy. The Government has made additional charge arrangements in above-mentioned 44 CPSEs so that regular functioning of concerned CPSEs is not affected.

ANNEXURE

LIST OF PSUS WHERE KEY POSTS ARE VACANT

S. No.	Name of CPSE	Ministry	Date of Vacancy
1	AAI Cargo Logistics & Allied Services Company Ltd.	Ministry of Civil Aviation	01-03-2023
2	Bengal Chemicals & Pharmaceuticals Ltd.	Department of Pharmaceuticals	01-10-2024
3	Bharat Sanchar Nigam Ltd.	Department of Telecommunications	15-07-2024
4	Brahmaputra Valley Fertilizer Corporation Ltd.	Department of Fertilizers	29-12-2023
5	Central Electronics Ltd.	Department of Scientific & Industrial Research	With AM*
6	Chennai Petroleum Corporation Ltd.	Ministry of Petroleum & Natural Gas	17-07-2024
7	Edcil (India) Ltd.	Department of Higher Education	01-12-2024
8	Heavy Engineering Corporation Ltd.	Ministry of Heavy Industries	01-01-2019
9	Hindustan Copper Ltd.	Ministry of Mines	01-08-2023
10	Hindustan Petroleum Corporation Ltd.	Ministry of Petroleum & Natural Gas	01-09-2024
11	Hindustan Prefab Ltd.	Ministry of Housing & Urban Affairs	Kept in Abeyance by AM
12	Hindustan Salts Ltd.	Ministry of Heavy Industries	With AM
13	HLL Lifecare Ltd.	Department of Health and Family Welfare	27-03-2024
14	HMT (International) Ltd.	Ministry of Heavy Industries	Kept in Abeyance by AM
15	HMT Ltd.	Ministry of Heavy Industries	01-08-2021
16	HMT Machine Tools Ltd.	Ministry of Heavy Industries	Kept in Abeyance by AM
17	India Tourism Development Corporation Ltd.	Ministry of Tourism	01-09-2023
18	Instrumentation Ltd.	Ministry of Heavy Industries	Kept in Abeyance by AM
19	IREL (India) Ltd.	Department of Atomic Energy	01-12-2024
20	Karnataka Antibiotics & Pharmaceuticals Ltd.	Department of Pharmaceuticals	26-03-2024
21	MMTC Ltd.	Department of Commerce	Kept in Abeyance by AM
22	Mahanagar Telephone Nigam Ltd.	Department of Telecommunications	Kept in Abeyance by AM
23	Mazagon Dock Shipbuilders Ltd.	Department of Defence Production	01-02-2023
24	Mishra Dhatu Nigam Ltd.	Department of Defence Production	01-03-2024
25	National Film Development Corporation Ltd.	Ministry of Information & Broadcasting	25-04-2018
26	National Handloom Development Corporation Ltd.	Ministry of Textiles	01-12-2024
27	National Projects Construction Corporation Ltd.	Department of Water Resources, River Development & Ganga Rejuvenation	Kept in Abeyance by AM
28	National Scheduled Castes Finance & Development Corporation	Department of Social Justice & Empowerment	01-09-2024
29	National Seeds Corporation Ltd.	Department of Agricultural Research and Education	01-10-2021
30	National Textile Corporation Ltd.	Ministry of Textiles	Kept in Abeyance by AM
31	NEPA Ltd.	Ministry of Heavy Industries	05-12-2023
32	Newspace India Ltd.	Department of Space	06-02-2020
33	NMDC Ltd.	Ministry of Steel	29-06-2024

34	North Eastern Handicrafts & Handloom Development Corporation Ltd.	Ministry of Development of North Eastern Region	01-02-2025
35	North Eastern Electric Power Corporation Ltd.	Ministry of Power	06-12-2024
36	Orissa Mineral Development Company Ltd.	Ministry of Steel	Kept in Abeyance by AM
37	Projects & Development India Ltd.	Department of Fertilizers	Kept in Abeyance by AM
38	Rajasthan Electronics and Instruments Ltd.	Ministry of Heavy Industries	01-08-2024
39	Rashtriya Ispat Nigam Ltd.	Ministry of Steel	01-12-2024
40	Richardson & Cruddas(1972) Ltd.	Ministry of Heavy Industries	Kept in Abeyance by AM
41	SJVN Ltd.	Ministry of Power	01-03-2024
42	South Eastern Coalfields Ltd.	Ministry of Coal	01-02-2025
43	Fertilizers & Chemicals (Travancore) Ltd.	Department of Fertilizers	02-02-2024
44	Uranium Corporation of India Ltd.	Department of Atomic Energy	01-03-2024

Source: PESB *Administrative Ministry